

|                         | 1 | 2      | 3     | 4      | 5      | 6      | 7     |
|-------------------------|---|--------|-------|--------|--------|--------|-------|
| Punjab . . . . .        |   | 9680   | 1480  | 11160  | 5205   | 4686   | 1269  |
| Rajasthan . . . . .     |   | 1091   | 227   | 1318   | 606    | 577    | 135   |
| Tamil Nadu . . . . .    |   | 7070   | 1507  | 8577   | 3619   | 3656   | 1302  |
| Tripura . . . . .       |   | 1911   | 346   | 2257   | 672    | 1282   | 303   |
| Uttar Pradesh . . . . . |   | 24229  | 1208  | 25437  | 15535  | 3898   | 1004  |
| West Bengal . . . . .   |   | 28062  | 13427 | 41489  | 14869  | 13870  | 12750 |
| Total                   |   | 219633 | 79443 | 299076 | 103088 | 121720 | 74268 |
| <i>INA Personnel</i>    |   |        |       |        |        |        |       |
| Military . . . . .      |   | 15669  | 2859  | 18528  | 13603  | 3538   | 1387  |
| Civilian . . . . .      |   | 13892  | 860   | 14752  | 3478   | 5587   | 5687  |
| Total                   |   | 29561  | 3719  | 33280  | 17081  | 9125   | 7074  |
| Grand Total :           |   | 249194 | 83162 | 332356 | 120169 | 130845 | 81342 |

### Report of National Environmental Policy Resolution

1552, SHRI S. M. KRISHNA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have by now considered the draft report of the National Environmental Policy Resolution as suggested by the High-level Committee set up to recommend legislative measures and administrative machinery for ensuring environmental protection.

(b) if so, when this Resolution is likely to be adopted and notified, if not already done; and

(c) if not, at what stage the matter stands at present?

THE MINISTER OF STATE FOR ENVIRONMENT (SHRI C. P. N. SINGH): (a) to (c). The draft National Environment Policy Resolution recommended by the High Level Committee for introducing legislative measures and administrative machinery for

ensuring environmental protection is being processed for consideration of the Government, along with all the other recommendations of the Committee.

### Outstanding E. F. F. and E. S. I. amount against Bijli Cotton Textile Mills, Hathras

1553. SHRI NIHAL SINGH: Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred Question No. 5965 on 1 April, 1981 regarding outstanding E.P.F. & E.S.I. amount against Bijli Cotton Textile Mills, Hathras and state the action taken so far to realise the outstanding amount of Rs. 12,72,954 for State Insurance Scheme and Rs. 7018 for Employees' Provident Fund from Bijli Cotton Mills, Hathras and the amount deposited so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): The ESI Corporation have reported that the Commissioner of payments appointed under the Sick Textile Undertakings